

Rajesh Mishra
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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Comp./40/468/2025

Ref. No. :

12.03.2025

Dated :

Hon'ble District Judge (Central)
Tis Hazari Court
Delhi-110054



*Be circulated
in all courts
immediately*
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Sub:- Elections of Bar Association of District Courts on 21st March, 2025

Hon'ble Sir,

At the outset, I, on behalf of Bar Council of Delhi extend the warmest greetings on the occasion of **Vibrant and Colourful "Holi"**.

As per the directions passed by this Hon'ble Court in W.P. (C) No. 10363/2021 titled as "Lalit Sharma and Others Versus Union of India and Others", the elections of Delhi High Court Bar Association and District Courts Bar Associations of Delhi have been declared to be held on 21st March, 2025.

In view of the elections in all District Courts Bar Associations of Delhi, your good office is requested to pass the necessary directions to the courts concerned, not to pass any adverse order on the date of election i.e. 21st March, 2025 and accommodate the request of litigants and advocates accordingly.

With regards,

(Rajesh Mishra)
Hony. Secretary



OIC (Gen. Br.)

Pr. Dist. (H.C.)
18/03/25

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

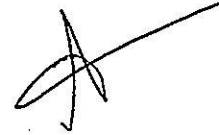
No. 14905-15035 /Genl./Misc./Circulation/2025

Dated, Delhi the 20 MAR 2025

Sub:- Regarding Electins of Bar Association of District Courts on 21st March, 2025.

Forwarded a copy of letter bearing No. Comp./40/468/2025 dated 12.03.2025 of Hony. Secretary, of Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 for information to:-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(ANUJ AGARWAL)

Officer In-Charge, General Branch, (C),
Additional Session Judge(Spl.FTC)-02,
Tis Hazari Courts Delhi.

Encl. As above